

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 22 of 2009**

Dated: 5<sup>th</sup> August, 2009

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. A.A. Khan, Technical Member**

**T.N.E.B. ... Appellants (s)**

**Versus**

**C.E.R.C. & Ors. ... Respondent (s)**

Counsel for the Appellant/ (s) : Mr. M.N. Venkatramani, Sr. Advocate  
Mr. P.R. Kovilan  
Mrs. Geetha Puthu  
Counsel for the Respondent (s) : Mr. M.G. Ramachandran  
Mr. Ramesh Jerath

**ORDER**

At the request of the learned counsel for the parties post the matter on **17<sup>th</sup> August, 2009.**

**(A.A. Khan)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**